IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP(IB)-1600(MB)/2017

CORAM: SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **18.12.2018**

NAME OF THE PARTIES: Techno Crafts Switchgears Pvt. Ltd.
v/s.
Danco Enterprises India Pvt. Ltd.

SECTION: 8 & 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

O R D E R

1. For submission of terms of settlement adjourned to 10.01.2019.

Sd/-
M.K. SHRAWAT
Member (Judicial)

18.12.2018
SSS=